

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 120
(IB)-1464 (PB)/2018

IN THE MATTER OF:

a'XYKno Capital Services Pvt. Ltd. Applicant/petitioner
Vs.
Rattan India Power Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 25.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant: Mr. Vikram Hegde, Adv.
For the Respondent(s): Mr. Alok Dhir, Mr. Karan Batura, Mr. Kunal
Godhwani, Advs.

ORDER

The matter is still pending before Hon'ble Supreme Court and in the last order, we have asked the counsel for the petitioner to seek clarification which is not forthcoming.

List for further consideration on 14.05.2019.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)